

SL. No.10

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/20/59/2024
NAME OF THE COMPANY	Rejeuvine Enterprises Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Manjeet Bucha
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	59 of IBC

ORDER

In the absence of Hon'ble Member Technical, **matter is adjourned to 08.07.2024.**

**Sd/-
MEMBER (J)**